

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

ORDER

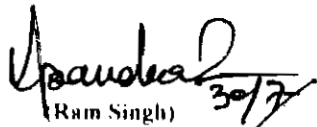
NO: 356

DATED:- 30-07-2015

Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Court under Major head 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary charges for year 2015-16, as per annexure forming part of this Order. The allotment is subject to fulfillment following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

By Order


(Ram Singh)
Dy. Registrar, (Accts)

No: 8160-8360/AC

Dated: 30-07-2015

Copy to the:-

1-22	Pr. District & Sessions Judge Jammu /Samba/Kathua/Udhampur/Reasi/Bhaderwah/Ramban/Kishtwar/Rajouri/Poonch/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Kulgam/Anantnag/Baramulla/Bandipora/Kupwara/Leh-Ladakh/Kargil.
23-32	Addl. DIS Judge Jammu/Kathua/Udhampur/Doda/Rajouri/Srinagar/Pulwama/Anantnag/Baramulla/Handwara/Sopore.
33-34	Ist Addl. D&S Judge Jammu/Baramulla.
35	Addl. Distt. Judge (Matrimonial Cases)Jammu
36	4 th Addl. District & Sessions Judge Srinagar.
37-38	Spl. Judge Anti Corruption Jammu/ Srinagar, Kashmir.
39	Addl. D&S Judge (Anti Corruption)Jammu.
40	Addl. D.J. (Bank Cases)Srinagar .
41-54	C.J.M. Udhampur/Reasi/Doda/Ramban/Kishtwar/Rajouri/Srinagar/Ganderbal/Budgam/Pulwama/Kulgam/Anantnag/Sopore/Kargil.
55-65	Sub Judge Katra/Bhaderwah/Batote/Nowshera/Surankote/Chadoora/Bijbehara/Vailoo/Baramulla/Pattan/Uri
66	Excise Magistrate Jammu
67	Judge Small Causes Court Srinagar
68	City Judge Srinagar
69-70	Municipal Magistrate Jammu/Srinagar.
71-72	P&T Magistrate Jammu/Srinagar
73	Spl. Railway Magistrate Jammu.
74	Spl. Mobile Magistrate (Traffic) Jammu.
75-76	Addl. M.M. (Traffic) Jammu/Srinagar.
77-135	Munsiff Jammu/R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basohli/Billwar/Bani/Mahanpur/Udhampur/Chenani/Majalata/Reasi/Katra/Mahore/Bhaderwah/Gandoh/Thatbri/Ramban/Banihall/Gool/Kishtwar/Kotranka/Sunderbani/Thanamandi/Bhudal/Mendhar/Ganderbal/Kangan/Budgam/Chararisharif/Chadoora/Magam/Pulwama/Tral/Pampore/Shoopian/Kulgam/D.H.Pora/Qazigund/Anantnag/Doori/Aishmuqam/Shangus/Baramulla/Tangmarg/Boniyar/Dangiwaicha/Rafiabad/Bandipora/Sumbal/Gurez/Handwara/Sogam/Nobra/Sankoo/Zanskar/.
136	Addl. Munsiff Samba/
137-138	Ist Addl Munsiff (Forest Magst.)Jammu/Srinagar
139-140	2 nd Addl. Munsiff Jammu/Srinagar.
141	3 rd Addl. Munsiff Jammu/Srinagar
142	City Munsiff Srinagar
143-144	Sub Registrar Jammu/Srinagar.
145	Treasury Officer Sub Treasury District Court Complex Jampur Jammu
146	Treasury Officer Sub Treasury Saddar Court Complex Srinagar.
147-219	Treasury Officer Treasury Samba/Kathua/Udhampur/Reasi/Bhaderwah/Ramban/Rajouri/Poonch/Kishtwar/Ganderbal/Budgam/Pulwama/Shopian/Kulgam/Anantnag/Baramulla/Bandipora/Kupwara/Leh-Ladakh/Kargil/R.S.Pora/Akhnoor/Bishnah/Hiranagar/Basohli/Billwar/Bani/Mahanpur/Chenani/Majalata/Katra/Mahore/Doda/Gandoh/Thatbri/Batote/Banihall/Gool/Nowshera/Kotranka/Sunderbani/Thanamandi/Budhal/Surankote/Mendhar/Kangan/Char-i-Sharif/Chadoora/Magam/Tral/Pampore/D.H.Pora/Qazigund/Vailoo/Bijbehara/Doori/Aishmuqam/Shangus/Sopore/Pattan/Pattan/Uri/Tangmarg/Boniyar/Dangiwaicha/Rafiabad) Sopore/.....for information and n/a.
220	Incharge N.I.C with request to upload on J&K High Court .
221	Order file.

Annexure "A"

S.No	District Jammu	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Jammu	20,000=-
2	Addl D&S Judge Jammu	10,000=-
3	Ist Addl.D&S Judge Jammu.	10,000=-
4	Addl. D&S Matrimonial Cases Jammu	10,000=-
5	Spl. Judge (Anti Corruption)Jammu.	10,000=-
6	Addl D&S Judge (Anti Corruption)Jammu	10,000=-
7	Excise Mag. Jammu	10,000=-
8	Municipal Mag .Jammu	10,000=-
9	Spl.M.Mgst.(T)Jammu	10,000=-
10	P&T Magst .Jammu	10,000=-
11	Spl. Railway Mgst. Jammu	10,000=-
12	Addl. M.M(T)Jammu	30,000=-
13	Munsiff Jammu	30,000=-
14	Munsiff R.S.Pura	10,000=-
15	Munsiff Akhnoor	30,000=-
16	Munsiff Bishnah	10,000=-
17	Ist Addl.Munsiff (Forest Magst.)Jammu.	10,000=-
18	2 nd Addl. Munsiff Jammu	20,000=-
19	Sub Registrar Jammu (2030-Stamps & Registration).	10,000=-
20	For Misc.Courts Jammu.	20,000=-

S.No.	District Samba.	2071-P&ORB (NPS) Amount in Rs.
1	Pr. District & Sessions Judge Samba	10,000=-
2	Munsiff Samba	30,000=-
3	Addl Munsiff Samba	10,000=-

S.No	District Kathua	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge,Kathua	10,000=-
2	Addl. D&S,Judge Kathua	10,000=-
3	D.M.M.(T)Kathua	10,000=-
4	Munsiff Kathua	10,000=-
5	Munsiff Hiranagar	30,000=-
6	Munsiff Basohli	30,000=-
7	Munsiff Billawar	30,000=-
8	Munsiff Bani	30,000=-
9	Munsiff Mahanpur	30,000=-

Annexure "A"

No	District Udhampur	2071-P&ORB (NPS) Amount in Rs.
	Pr. D&S Judge, Udhampur	10,000=
2	Addl. D&S Judge Udhampur	40,000=
3	C.J.M. Udhampur	10,000=
4	D.M.M.(T) Udhampur	10,000=
5	Munsiff Udhampur	20,000=
6	Munsiff Chenani	10,000=
7	Munsiff Majalta.	30,000=
8	For Misc. Courts	20,000=
S.No	District Reasi.	2071-P&ORB (NPS) Amount in Rs.
1	Pr. District & Sessions Judge Reasi.	10,000=
2	C.J.M. Reasi	10,000=
3	Sub Judge Katra	10,000=
4	Munsiff Katra	20,000= <i>ph</i>
5	Munsiff Reasi	30,000=
6	Munsiff Mahore	10,000=

S.No	District (Doda) Bhaderwah	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Bhaderwah	15,000=
2	Addl. Distt. Judge Doda	40,000=
3	C.J.M. Doda	10,000=
4	Sub-Judge Bhaderwah	10,000=
5	Distt.M.Mgst.(T).Doda	30,000=
6	Munsiff Bhaderwah.	30,000=
7	Munsiff Gandoh	30,000=
8	Munsiff Thathri	30,000=
9	For Misc. Courts	20,000=

S.No	District Ramban	2071-P&ORB (NPS) Amount in Rs.
1.	Pr. D & S Judge Ramban	10,000=
2.	C.J.M. Ramban	10,000=
3.	Sub Judge Batote	10,000=
4	Munsiff Ramban (x)	10,000=
5	Munsiff Banihal	20,000=
6.	Munsiff Gool	30,000=
7	For Misc. Courts	20,000=

Annexure "A"

S.No	District Kishtwar	2071-P&ORB (NPS) Amount in Rs.
1.	Pr. D & S Judge Kishtwar	20,000=-
2.	C.J.M.Kishtwar	10,000=-
3.	Munsiff Kishtwar	10,000=-

S.No	District Rajouri	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Rajouri	10,000=-
2	Addl. D&S Judge Rajouri	10,000=-
3	C.J.M. Rajouri	20,000=- <i>dm</i>
4	Sub-Judge Nowshera	20,000=-
5	D.M. Mgst.(T)Rajouri	30,000=-
7	Munsiff Kotranka	30,000=-
8	Munsiff Sunderbani	30,000=-
9	Munsiff Thanamandi (x)	10,000=-
10	Munsiff Budhal	30,000=-
11	For Miscl.Courts .	20,000=-

S.No	District Poonch	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge,Poonch	40,000=-
3	Sub-Judge Surankote	10,000=-
4	Distt .M.M.Poonch	30,000=-
5	Munsiff Mendhar	30,000=-

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Annexure "A"

S.No	District Srinagar	2071-P&ORB (NPS) Amount in Rs.
1	Pr.D&S Judge Srinagar	10,000=
2	Addl. D&S Judge. Srinagar	10,000=
3	4th. Addl. Distt Judge.Srinagar	10,000=
4	Add.D.J.(Bank Cases)Srinagar (x)	10,000=
5	Spl. Judge Anticorruption, Kashmir Srinagar	10,000=
6	C.J.M. Srinagar	10,000=
7	Judge Small Causes Court Srinagar	10,000=
8	City Judge. Srinagar	10,000=
9	Municipal Mgst .Srinagar	10,000=
10	P&T Mgst .Srinagar	10,000=
11	Addl.M.M.(T)Srinagar	30,000=
12	Ist.Addl.Munsiff Sgr.	10,000=
13	2 nd .Addl.Munsiff.Sgr.	10,000=
14	3 rd Addl.Munsiff Srinagar	10,000=
14	City Munsiff,Sgr.	30,000=
15	Sub Registrar Srinagar (2030- Stamps & Registration).	30,000=
16	For Misc.Courts .	20,000=

S.No	District Ganderbal	2071-P&ORB (NPS) Amount in Rs.
1	Chief Judicial Mgst. Ganderbal	10,000
2	Munsiff Ganderbal (x)	30,000
3	Munsiff Kangan	30,000=
4	For Misc.Courts .	20,000=

S.No	Distrit Budgam	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Budgam	10,000=
2	C.J.M.Budgam	10,000=
3	Sub Judge Chadoora	10,000=
4	Munsiff Budgam	30,000=
5	Munsiff Char-i-sharief	30,000=
6	Munsiff Chadoora	30,000=
7	Munsif Magam	30,000=
8	For Misc.Courts .	20,000=

Annexure "A"

S.No	District Pulwama	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge, Pulwama	10,000=
2	Addl.D&S Judge Pulwama	X
3	CJM, Pulwama	10,000=
5	Munsiff Tral	30,000=
6	Munisff Pampore	30,000=
7	For Misc.Courts .	20,000=

S.No	District Shopian	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D & S Judge Shopian	10,000=
2	C.J.M.Shopain	10,000=
3	Munsiff Shopian	10,000=

S.No	District Kulgam	2071-P&ORB (NPS) Amount in Rs.
1	C.J.M.Kulgam	10,000=
2	Munsiff Kulgam	30,000=
3	Munsiff D.H.Pora (x)	10,000=
4	Munsiff Qazigund	30,000=

S.No	District Anantnag	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge, Anantnag	10,000=
2	Addl. D&S Judge Anantnag.	20,000=
3	CJM Anantnag	10,000=
4	Sub-Judge Vailoo	20,000=
5	Sub-Judge Bijbehara	10,000=
6	D.M.Mgst (T).Anantnag	30,000=
7	Munsiff Anantnag	30,000=
8	Munsiff Dooru	30,000=
9	Munsiff.Aishmuqam	30,000=
10	Munsiff Shangus (x)	10,000=
11	For Misc.Courts .	20,000=

Annexure "A"

S.No	District Baramulla	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge, Baramulla	10,000=-
2	Addl. D&S Judge Baramulla	40,000=-
3	Addl. D&S Judge Sopore	40,000=-
4	Ist. Addl. D&S Judge Baramulla.	20,000=-
5	C.J.M Sopore	10,000=-
6	Sub-Judge Baramulla	10,000=-
7	Sub-Judge Pattan	10,000=-
8	Sub-Judge Uri	10,000=-
9	Munsiff Baramulla	30,000=-
10	Munsiff Tangmarg	30,000=-
11	Munsiff Boniyar	30,000=-
12	Munsiff Dangi wacha (Rafiabad)	30,000=-
13	D.M.Mgst (T) Sopore.	30,000=-

S.No	District Bandipora	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D & S Judge Bandipora	10,000=-
3	Munsiff Bandipora	30,000=-
4	Munsiff Sumbal	30,000=-
5	Munsiff Gurez. (x)	10,000=-

S.No	District Kupwara	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Kupwara	10,000=-
2	Addl. D&S Judge Handwara	40,000=-
2	Munsiff Handwara	10,000=-
3	Munsiff Sogam	10,000=-

S.No	District, Leh	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge, Leh	40,000=-
2	Munsiff, Nobra	10,000=-
3	Munsiff Sankoo	30,000=-

S.No	District Kargil	2071-P&ORB (NPS) Amount in Rs.
1	Pr. D&S Judge Kargil	40,000=-